Sr. No. 723 Through video Conference

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 205/2019

Ghulam Jeelani Gatoo

.... Petitioner/Applicant(s)

Through:- None

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:- Mr. Sajad Ashraf, GA vice Mr. Mir Suhail, AAG (through video conference)

## Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

There is no representation on behalf of the petitioner.

Learned counsel for the respondents shall produce detention record on

the next date of hearing.

Awaiting appearance of learned counsel for the petitioner, adjourned.

List on 30.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 23.06.2020 SUNIL-II